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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 23 (RE-2005) /2004-2009

NEW DELHI, dated : 20.06.2005

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following correction in the Schedule of DEPB rates.

1. DEPB rate at Serial number 2 of the Product Code 66 as notified by the Public notice No. 12 Dated 26 May , 2005 is corrected to read as 5(Five) percent.

This issues in public interest.

(K.T. Chacko)
Director General of Foreign Trade
And Ex-officio Additional Secretary to the Govt. of India

Copy to all concerned.

(Issued from File No.01/85/162/54/AM05/DES VI)